

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4350/2017  
M.A. No. 553/2019

The 4<sup>th</sup> day of April, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. S.C. Srivastava, aged about 57 years,  
S/o Shri R.P. Srivastava,  
R/o 351/231-D, Sultanpur Bhawa,  
Ganga Gunj, Allahabad.  
Presently posted as Senior Accounts Officer at the office of  
The Principal Controller of Defence Accounts (Pensions)  
Draupadi Ghat, Allahabad-U.P.
2. Surendra Kumar Mahajan, aged about 60 years,  
S/o Late Shri Jai Das Mahajan,  
R/o 6/12, Awkash Nagar, Chopan,  
District, Sonebhadra- U.P.  
Retired as Senior Accounts Officer at the office of  
The Principal Controller of Defence Accounts (Pensions)  
Draupadi Ghat, Allahabad-U.P.
3. Pradeep Kumar Srivastava, aged about 56 years,  
S/o Late Shri R.K.L. Srivastava,  
R/o 76/6, 12-D, Beli Road,  
New Katra, Allahabad, U.P.  
Presently posted as Senior Accounts Officer at the office of  
The Principal Controller of Defence Accounts (Pensions)  
Draupadi Ghat, Allahabad-U.P.
4. Kalamullah Khan, aged about 60 years,  
S/o Shri Sultan Khan,  
R/o H.No. 23D/3K, Karamat ki Chowki,  
Kareli, Allahabad- U.P.  
Retired Senior Accounts Officer at the office of  
The Principal Controller of Defence Accounts (Pensions)  
Draupadi Ghat, Allahabad-U.P.
5. Janardan Prasad Srivastava, aged about 58 years,  
S/o Late Shri Kailash Nath Srivastava,  
R/o D-18, Ganga Vihar Colony,  
New Cantt., Allahabad.

Presently posted as Senior Accounts Officer at the office of The Principal Controller of Defence Accounts (Pensions) Draupadi Ghat, Allahabad-U.P.

6. Ajai Bajpai, aged about 48 years,  
S/o Shri Ramakant Bajpai,  
R/o C-75, Ganga Vihar Colony,  
New Cantt. Allahabad.  
Presently posted as Accounts Officer at the office of The Principal Controller of Defence Accounts (Pensions) Draupadi Ghat, Allahabad-U.P.
7. Nirdosh Kumar Srivastava, aged about 56 years,  
S/o Late Shri S.B. Lal Srivastava,  
R/o 144, L.I.G. Avas Vikas Colony,  
Yojna No. 02, Jhunsi, Allahabad-U.P.,  
Presently posted as Senior Accounts Officer at the office of The Principal Controller of Defence Accounts (Pensions) Draupadi Ghat, Allahabad-U.P.
8. Yadvinder Singh, aged about 51 years,  
S/o Shri Harbhajan Singh,  
R/o 117, Anup Nagar, Basti Daneshmandur  
Jalandhar-Punjab.  
Presently posted as Accounts Officer at the office of The Principal Controller of Defence Accounts (Pensions) Draupadi Ghat, Allahabad-U.P.
9. Ashok Kumar Srivastava, aged about 61 years,  
S/o Shri C.K.L. Srivastava,  
R/o 242, Sohbatia Bagh, Allahabad, U.P.  
Retired Senior Accounts Officer at the office of The Principal Controller of Defence Accounts (Pensions) Draupadi Ghat, Allahabad-U.P.
10. Romi Ajay Biswas, aged about 55 years,  
S/o Shri Biswas Mahesh,  
R/o 31-DAH Township,  
Opposite Jabalpur Sports Club,  
Mandla Road, Tihari, Jabalpur-482021, (M.P.)  
Presently posted as Senior Accounts Officer at the office of The Principal Controller of Defence Accounts (Pensions) Draupadi Ghat, Allahabad-U.P.
11. Manas Kumar Chaudhury, aged about 57 years,  
S/o Late Shri Dayal Chandra Chaudhury,

R/o Flat No. B/G, Block-B,  
'SONARBHUBAN' Rathatala, G.P. Road, Kalyani,  
Post Office, Kalyani, District,  
Nadia-741235 (West Bengal)  
Presently posted as Senior Accounts Officer at the office of  
The Principal Controller of Defence Accounts (Pensions)  
Draupadi Ghat, Allahabad-U.P.

12. Vinod Kumar, aged about 58 years,  
S/o Late Shri Mishri Lal,  
R/o 92C/3B/2, Harwara,  
Saket Nagar, Allahabad.  
Presently posted as Senior Accounts Officer at the office of  
The Principal Controller of Defence Accounts (Pensions)  
Draupadi Ghat, Allahabad-U.P.
13. A.K. Gupta, aged about 50 years,  
S/o Late Shri Rajendra Prasad,  
R/o 6C/176, Vrindavan Yojana,  
Phase-I, Rae Bareilly Road, Lucknow- U.P.  
Presently posted as Senior Accounts Officer at  
AO 48 BRTF, C/O, 99 APO,  
Under PCDA Border Roads, Delhi.
14. Vijay Shanker, aged about 59 years,  
S/o Late Shri Moti Lal Gupta,  
R/o MIG-55, Kalindipuram,  
Rajrooppur, Allahabd- U.P.  
Presently posted as Senior Accounts Officer at the office of  
The Principal Controller of Defence Accounts (Pensions)  
Draupadi Ghat, Allahabad-U.P.
15. Smt. Laxmi Devi, aged about 55 years,  
S/o Late Shri Nanda Singh,  
R/o T-3, Pushp Vihar, Yogendra Puri,  
Hastings Road, Ashok Nagar,  
Allahabad-211001, U.P.  
Presently posted as Senior Accounts Officer at the office of  
The Principal Controller of Defence Accounts (Pensions)  
Draupadi Ghat, Allahabad-U.P.
16. Vijay Kumar Pandey, aged about 53 years,  
S/o Shri Badri Prasad Pandey,  
R/o 513/16C/2C, Krishna Vihar,  
Near Sherwani Mor, Sulem Sarai, Allahabad-211001.  
Presently posted as Assistant Accounts Officer

At the office of the Accounts Officer,  
Headquarters, 46 BR(I),  
TF. Port Blair, under the Principal Controller of Defence  
Accounts (BR), Delhi Cantt.

.. Applicants

(By Advocate : None)

Versus

1. The Union of India  
Through the Secretary,  
Ministry of Finance,  
Department of Expenditure (Implementations Cell),  
North Block, New Delhi.
2. The Ministry of Defence (Finance),  
through its Secretary,  
Establishment-1 Section,  
New Delhi.
3. The Controller General of Defence Accounts,  
Ulan Batar Road,  
Palam, Delhi Cantt. 110010.
4. The Principal Controller of Defence Accounts (Pensions),  
Draupadi Ghat, Allahabad-U.P.

.. Respondents

(By Advocate : Shri Gyanendra Singh)

### **ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

On 24.12.2018 and 08.02.2019, there was no representation for the applicants. Even today, there is no representation for the applicants.

2. Learned counsel for the respondents submits that the subject matter of the O.A. is squarely covered by a decision of the Hon'ble Apex Court in **Union of India and Others** vs. **K.V. Rama Raju and Others** in Civil Appeal No.1350/2018 and batch, dated 31.01.2018 and that's why they have filed MA No.553/2019 to bring the said judgment to the notice of this Tribunal and to the applicants' counsel, so that the O.A. can be disposed of in terms of the said order.

3. In the circumstances, the O.A. is disposed of, without going into the merits of the case, in terms of the Hon'ble Apex Court judgment in **Union of India and Others** vs. **K.V. Rama Raju and Others** in Civil Appeal No.1350/2018 and batch, dated 31.01.2018. The pending MAs also disposed of accordingly. No costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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